

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1818  
ANSWERED ON:08.08.2006  
VICTIM OF TRAFFICKING  
Oram Shri Jual

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes new scheme to rescue and rehabilitate the victims of trafficking;
- (b) if so, whether the NGOs and State Governments are also involved in working out the said scheme; and
- (c) if so, the steps taken in this regard?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) (b) and (c): The Working Group on "Development of Children" and Empowerment of Women' for the Eleventh Five Year Plan (2007-2012) have been constituted by the Planning Commission in April, 2006. These Working Groups under the chairpersonship of Secretary, Ministry of Women & Child Development and consisting of NGOs, States Government representatives and other experts will review the existing approach and programmes for sex workers who are victims of trafficking and suggest suitable initiatives and programmes for their survival, protection, welfare and rehabilitation. The deliberations of these Working Groups will serve as an input into the Steering Committee Report of the Planning Commission. The recommendations of the Steering Committee would form the basis for the programmes and schemes of the Ministry of Women and Child Development in Eleventh Plan.